

Bench- II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) NO.400/KB/2017

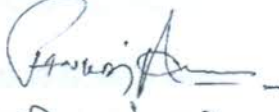
**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>st</sup> September 2017, 10.30 A.M**

Name of the Company		Smt. Srikanta Sarda -Vs Tansway Marketing Pvt Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PANKAJ AGARWAL
2. PAPIYA DAS
3. RAJARSHI DUTTA

FINANCIAL  
CREDITOR  
FINANCIAL  
CREDITOR  
FINANCIAL  
CREDITOR

  
Papiya Das.  
1/9/2017

01-09-2017 – CP(IB) No. 400/KB/2017 – Smt. Srikanta Sarda Vs. Tansway Marketing Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Financial Creditor is present.

The notice from the Registry was issued on the Corporate Debtor on 16-08-2017. Report of service is yet to come.

The Office is directed to call for report from the Registrar of Companies, West Bengal with regard to status of the Company.

Fixing 15-0-9-2017.

*sd/-*  
MANORAMA KUMARI  
MEMBER(J)